

Even then, to satisfy this question we have tried to indicate North Bihar also.

**Shri Mahanty:** In view of the accepted policy of dispersal of industries, may I know whether it is a fact that according to the licensing policy which is pursued by the Government of India at the moment, such undeveloped areas, like North Bihar have been completely ignored and industrialised areas like Bombay and Calcutta have been given preference? May I know whether this is a fact?

**Shri Manubhai Shah:** It is a wholly incorrect statement. We are all the time pursuing a policy to see that regional disparities are reduced as far as possible.

**Shri Mahanty:** May I know how many joint stock companies have been granted licences to set up industry in the under developed areas and whether this can be substantiated from the records of licensing?

**Shri Manubhai Shah:** To substantiate a thing like that is not possible in question hour but the general trend has been, and if he looks to the licences he will realise and also appreciate that it has been our constant policy to consider the applications from the angle of regional development also. Of course all industries cannot be considered from that angle only; economic factors are overweighing and they have to be taken principally into consideration.

**Shri Shree Narayan Das:** Out of some of the industries that will be set up under the public sector, may I know how many will be started in North Bihar?

**Shri Manubhai Shah:** That is given here. Perhaps the Procelain Factory mentioned here is likely to be started in North Bihar. But the location of the factory will be left to the State Government and also the availability of raw materials in that particular place.

## Labour Participation in Management

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\*1494. { Shri Tangamani:  
Shri Kadiwal:

Will the Minister of Labour and Employment be pleased to state:

(a) whether a list of industries both in the public and private sectors, where the scheme of labour participation in management can be introduced, has been approved by the Tripartite Committee;

(b) whether Councils of Management will be set up under the scheme; and

(c) whether the State Transport Services is one of the approved industries?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). Yes.

**Shri Tangamani:** In the Fifteenth Indian Labour Conference it was decided that this participation in management will be extended to fifty factories. May I know whether these fifty factories have been listed?

**Shri Abid Ali:** Some of the units have been selected according to the decision of the Tripartite Committee which was held recently. For the others the organisations have been asked to suggest the units.

**Shri Tangamani:** May I know whether any of the textile mills in Kanpur and Coimbatore have been included and, if so, what they are; also, whether the Madras State Transport Service is one of the units?

**Shri Abid Ali:** For textiles the Tripartite Committee has selected the cotton textile mills at Ahmedabad, Bombay, Kanpur, Madras, Coimbatore, Indore and Nagpur. With regard to Transport....

**Mr. Speaker:** Why not he place the list on the Table?

**Shri Abid Ali:** It is small, Sir. With regard to Transport it will be the workshops in two States (the names of the two States have not yet been fixed) and of the D.T.S.; and perhaps Dapodi workshop also.

**Shri Tangamani:** May I know whether the Madras Government State Transport Service is one of the units included?

**Shri Abid Ali:** It is for the Tripartite Committee to fix these details.

**Shri S. M. Banerjee:** May I know the industries under the public sector where the scheme is being introduced?

**Shri Abid Ali:** Railway workshops, Posts and Telegraphs, Ports, Shipyards, Government Mines, undertakings in the States, Insurance Units of the Life Insurance Corporation.

**Mr. Speaker:** Why does he insist on reading them? If the list is large....

**Shri Abid Ali:** That is all, Sir.

**Mr. Speaker:** Whenever the list is large, they will kindly place it on the Table instead of reading the whole thing.

**Shri S. M. Banerjee:** May I know the reason for excluding the Defence industry?

**Shri Abid Ali:** This is a decision by the Tripartite Committee, not our decision.

#### Ways and Means for Second Five Year Plan

\*1435. **Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether the State Governments have been addressed to find ways and means for increasing the revenue to finance development programmes under the Second Five Year Plan; and

(b) if so, with what results in each State?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):** (a) Yes, Sir. The Planning Commission has been time to time, discussed with State Governments the desirability of increasing their revenues, so that adequate resources

may be raised for financing the Second Five Year Plan.

(b) In 1956-57 as well as in 1957-58 a number of State Governments have adopted additional measures of taxation. Two statements giving estimates of expected yield from additional measures proposed in various States in 1956-57 and 1957-58 are placed on the Table of Lok Sabha. [See Appendix IV annexure No. 61.]

**Shri Sanganna:** As it is the ultimate intention of the Government to stick to the core of the Plan, may I know whether any changes will be made in the overall Plan?

**Shri L. N. Mishra:** The Planning Commission is still at work so far as the question of adjustment in the Plan priorities is concerned. Therefore it will be difficult for me to say anything at this stage.

**Shri Sanganna:** In the figures mentioned in the statement from different States I want to know what factors have been taken into consideration in imposing additional taxation?

**Shri L. N. Mishra:** The State Governments are sticking to the recommendations of the Taxation Enquiry Commission and they are trying to implement as many of the recommendations as is feasible for them.

**Shri Harish Chandra Mathur:** Is it a fact that the various Members of the Planning Commission have allotted to themselves certain of the States and are visiting them? May I know what is the purpose of this and what is the scheme of things?

**Shri L. N. Mishra:** It is a fact that the Members of the Planning Commission including the Deputy Chairman are visiting the various States. The Deputy Chairman has already visited Madras and Kerala. They are consulting the State Government and trying to know their position so far as the adjustment regarding priorities in the Second Five Year Plan is concerned.